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**DEPARTMENT OF RURAL DEVELOPMENT, SUPERINTENDING  
ENGINEER AND ASSISTANT ENGINEER (CENTRAL PROJECT  
MANAGEMENT CELL) RECRUITMENT RULES, 1989**

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**DEPARTMENT OF RURAL DEVELOPMENT, SUPERINTENDING  
ENGINEER AND ASSISTANT ENGINEER (CENTRAL PROJECT  
MANAGEMENT CELL) RECRUITMENT RULES, 1989**

G.S.R. 111, dated 8th February, 19901 .-In exercise of the powers conferred by the proviso to Art.309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Superintending Engineer and Assistant Engineer, in the Central Project Management Cell for United Nations International Children Emergency Fund Stores under the Department of Rural Development, namely:-

**1. Short title and commencement :-**

(1) These rules may be called the Department of Rural Development, Superintending Engineer and Assistant Engineer (Central Project Management Cell) Recruitment Rules, 1989.

(2) They shall come into force on the date of their publication in the Official Gazette.

**2. Number of posts, classification and the scale of pay :-**

The number of the said posts, their classification and the scale of pay attached thereto shall be as specified in Column 2 to 4 of the Schedule annexed to these rules.

**3. Method of recruitment, age limit and other qualifications etc :-**

The method of recruitment, age limit, qualification and other matters relating to the said posts shall be as specified in Columns 5 to 13 of the Schedule aforesaid.

**4. Disqualifications :-**

No person-

(a) who has entered into or contracted a marriage with a person having a spouse living; or

(b) who, having a spouse living, has entered into or contracted a marriage with any person,

shall be eligible for appointment to the said post : Provided that the Central Government may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and there are other grounds for so doing, exempt any person from the operation of this rule.

**5. Power to relax :-**

Where the Central Government is of opinion that it is necessary or expedient so to do, it may, by order, for reasons to be recorded in writing and in consultation with the Union Public Service Commission, relax any of the provisions of these rules with respect to any class or category of persons.

**6. Saving :-**

Nothing in these rules shall affect reservations, relaxation of age limit and other concessions required to be provided for the Scheduled Castes, Scheduled Tribes, Ex-servicemen and other special categories of persons, in accordance with the orders issued by the Central Government from time to time in this regard.

**SCHEDULE 1**

**SCHEDULE**

Name of post.	No. of post.	Classification.	Scale of pay.	Whether
				selection post or
				non-selection
				post.
1	2	3	4	5
Superinten	1* (1989)	General Central	Rs. 3700-125-4700-	Not-
ding Engineer.	*Subject	Service Group	150-5000	applicable.

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